

1/10/14  
9.6.14  
Ved Prakash

Registrar General  
High Court of Madhya Pradesh  
JABALPUR



Bungalow No. C-1,  
Opp. University Post Office,  
Pachpedi, JABALPUR-482 001  
Phone : 2621259 (O)  
2603884 (R)  
Mobile : 94251-54355

D.O. No. 1578  
Instructions (Vig.)/2014

Dated 5th June, 2014

**Sub:** Submission of reports on the Complaint/Preliminary Enquiries/Departmental Enquiries.

Dear District Judge,

It is being observed that many a times, P.E Reports/D.E. reports/Fact Finding Reports/Discreet Enquiry Reports and comments of the concerned Judge regarding a complaint are not submitted within a reasonable time. Delay in such matters dilutes seriousness of the issue and at the same time, poorly reflects upon the administrative efficacy of the system as well as the concerned officer. The issue has invited attention of Hon'ble the Chief Justice and His Lordship has expressed serious concern over the delay in submission of such reports.

As directed, following time schedule is fixed for submission of various type of reports:

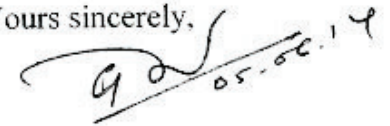
<u>Sr.No.</u>	<u>Details</u>	<u>Time Schedule</u>
1.	Fact Finding Report/Discreet enquiry report	Within One month from the date of receipt of communication.
2.	Preliminary Enquiry Report	Within two months from the date of receipt of communication.
3.	Departmental Enquiry Report	Within three months from the date of receipt of communication.
4.	Comments of the Judicial Officer	Within the time fixed in the communication.

As directed, I am to further impress upon that the Enquiries/Discreet Enquiries assigned to the District Judge should, as far as possible, be conducted by the District Judge himself and only in exceptional cases, it should be assigned to a senior Judge.

Therefore, I am to request that Enquiries/Discreet Enquiries assigned by the High Court should be completed within the stipulated period and if, for unavoidable reasons it is not possible, then extension of time should be sought by assigning reasons for the same. Failure to comply with this direction shall be viewed seriously.

With regards,

Yours sincerely,



(VED PRAKASH)

✓ All District & Sessions Judges  
(All in the State.) **DAMOH**